

of the small and regional political parties and to take an initiative to control regionalism;

(b) if so, whether the Election Commission has suggested that it is necessary to think over the recognition of the political parties; and

(c) if so, Government's reaction thereto?

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) No, Sir.

(b) and (c) Do not arise.

Delivery of degrees to students of Delhi University

*267. SHRI AMAR SINGH:

SHRI NAND KISHORE YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that several lakh students, who have passed out from Delhi University during the last ten years, have not been able to get their degrees from the Delhi University because of cumbersome rules adopted by the University;

(b) if so, the number of degrees still lying in the University;

(c) whether any efforts were made to send those degrees to the students by post and if so, with what result; and

(d) the steps being taken for the early delivery of degree to the students?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) According to the information furnished by the University of Delhi, it has an established procedure for preparation and distribution of degree certificates. As of now no prepared degree certificates are lying with the University for distribution. However, degree certificates remain with the colleges, for want of a response from the concerned students. Special efforts have been made for sending uncollected degrees through special arrangements with the postal authorities. More than thirty thousand such degrees have been delivered to, or have been collected by students since the last year on account of these efforts.